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मार्च, 1955 में श्रम उत्पादिता में सुधार करने हेत् एक प्रोत्साहन योजना लागु की गई थी जो संयंत्र के विभिन्न उत्पादन सेक्शनों में घीरे-धीरे लागु की जा रही है।

INCORPORATION OF UNIVERSAL DISIGNS

- *762, SHRI S. C. SAMATNA: Will the Minister of INDUSTRIAL DEVELOP-MENT, INTERNAL TRADE AND COMP-ANY AFFAIRS be pleased to state:
- (a) whether a new public limited company styled as Universal Designs has been incorporated in New Delhi recently;
- (b) what are the proposed business lines of this company;
- (c) whether any American national of Indian origin is behind the promotion of this company; and
- (d) whether any former Additional Secretary to the Union Government is still connected with this company?

THE MINISTER OF INDUSTRIAL DEVELOPMENT. INTERNAL TRADE AND COMPANY AFFAIRS (SHRIF. A. AHMED): (a) No company styled as Universal Designs has been registered under the Companies Act, 1956 in Delhi, However, a company by the name of Universal Systems (India) Pvt. Ltd. was registered under the Act in Delhi on the 5th September, 1969.

- (b) The principal line of business of the company as stated in its Memorandum of Association is to function as Industrial and Technical Consultants.
- (c) One of the promoters of the Company, Shri A. K. Bahn is an American National of Indian origin.
- (d) Shri S.K. Kanjilal, one of the directors of the company was a Senior Member of the P. & T. Board and ex-officio Additional Secretary to Government.

ALLOTMENT OF STEEL TO SMALL SCALE INDUSTRIES

- *763. SHRI D. N. PATODIA: Will the Minister of STEEL AND HEAVY ENGI-NEERING be pleased to state:
- (a) whether Government, in making allotment of steel to small-scale industries.

- are guided by any yardstick which is based on the capacity of the respective unit and its potency for production;
- (b) whether in the absence of any such yardstick, the need of the small-scale industry is affected seriously; and
- (c) if so, whether Government propose to undertake, such a study and, if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a) and (b). Allocations of scarce categories of steel are made by the Joint Plant Committee and not by Government. In respect of small scale industries bulk allocations are made by this Committee to the Development Commissioner, Small Scale Industries who in his turn makes allocations to the State Directors of Industries. The JPC's allocation to the Commissioners is on the basis of the allocations made and actually utilised by the latter in the previous year. It is, however, open to the State Directors to distribute the bulk allocations received by them to the units in their States in any manner they consider fit.

(c) There is no proposal at present to undertake a study in this regard.

JANHIT TRUST

*764. SHRI RAM SWARUP VIDYAR-

SHRI KANWAR LAL GUPTA: SHRI RAM SINGH AYARWAL:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state the net loss or profit of the Januar which publishes the "National Herald" in the last three years?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): The Janhit Trust is not a company registered under the Companies Act. Hence the information asked for, relating to the trust, is not available with the Department.

ADIVASI TEA-WORKERS OF ASSAM

- *765. SHRI HEM BARUA: Will the Minister of LAW AND SOCIAL WEL-FARE be pleased to state:
- (a) whether the Adivasi tea-workers of Assam are proposed to be brought under